

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER NO. 2, DATED 24.8.2001.

Heard Mr. A. K. Bose, learned Senior Standing Counsel and Mr. A. Mohanty, learned counsel for the applicant on M.A. No. 756/2001 filed by learned SSC in this disposed of matter. In order dated 28.6.2001 we had directed the Respondents particularly Res. No. 1 to dispose of the representation within a period of three weeks from the date of receipt of the order in the light of annexures-4 and 5. In the MA three months more time has been asked for for disposing of the representation. As the applicant has already retired, three months time can not be allowed. In view of this one month time is allowed from today to dispose of the representation in terms of the Tribunal's order dated 28.6.2001. M.A. is accordingly disposed of. Copy of this order to both sides.

J. J. M. 8/11/01
vice-Chairman

Member (Judicial)